

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: JAIPUR BENCH: JAIPUR.

O.A. No. 376/97

Date of order: 5.3.1998

C.L.Tomar S/o late Shri Pooran Singh Tomar,
aged about 39 years, Resident of Quarter
No.684 E, Railway Colony, Gangapurcity, Distt.
Sawai Madhopur (Raj). At present employed on
the post of Senior Section Engineer at Idgah
Agra, under Western Railway, Kota Division.

: Applicant

Versus

1. Union of India through General Manager,
Western Railway, Churchgate, Mumbai-400020.
2. Divisional Railway Manager (ESTP)
Western Railway, Kota Jn - 324002.
3. Senior Divisional Personnel Officer,
Western Railway, Kota Jn - 324 002.

: Respondents

Mr. Shiv Kumar, counsel for the applicant
Mr. Bhupesh Dubey, departmental representative for
the respondents

CORAM:

HON'BLE SHRI RATAN PRAKASH, MEMBER (JUDICIAL)

ORDER

(PER HON'BLE SHRI RATAN PRAKASH, MEMBER (JUDICIAL))

During the course of hearing at admission stage,
the learned counsel for the applicant seeks permission
to withdraw this OA with liberty to file another OA,
if he so chooses. The request is allowed as prayed.
Interim direction issued on 10.9.1997 is vacated. The
O.A. stands disposed of accordingly.


(RATAN PRAKASH)
JUDICIAL MEMBER